



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.01.2024

NOTICE

Please take notice that the matters listed in the Court of Chairperson on 15.01.2024 at 10:30 AM will be taken up in the **Court – III at 10:30 AM** by the Bench comprising of **Hon’ble Mr. Justice M. Venugopal, Member (Judicial) , Hon’ble Mr. Barun Mitra, Member (Technical) and Hon’ble Mr. Arun Baroka, Member (Technical).**

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By order of Hon’ble Chairperson

-Sd/-

Registrar